GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 3412 TO BE ANSWERED ON 01st APRIL, 2022

REVIVAL OF BSNL AND MTNL

3412# SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the steps being taken by Government for the revival of BSNL and MTNL, the details thereof;
- (b) whether Government proposes to prepare BSNL and MTNL to operate 5G spectrum;
- (c) if so, by when it would be functional?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a)to(c) The Government approved a revival plan for Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) on 23.10.2019. The revival plan inter-alia includes measures to reduce the Staff cost through a Voluntary Retirement Scheme (VRS) for employees of age 50 years and above, administrative allotment of spectrum for providing 4G services with funding through budgetary allocation, monetisation of non-core and core assets to generate resources to retire debt, meet CAPEX and other requirement and debt restructuring by raising of Sovereign Guarantee Bonds.

It has also been approved to administratively allot spectrum to BSNL and MTNL for providing 5G services on the same principles as followed for 4G. BSNL and MTNL would rollout 4G and 5G services based on techno-commercial considerations.
